

deficit in foodgrains and the financial assistance by way of food subsidies to be given to them has been made; and

(b) if so, whether a statement will be laid on the Table of the Sabha?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) and (b). The requirements of different States are assessed periodically and supplies to be made decided with reference to the stock position. A statement showing the quantities of wheat and rice actually supplied to each State during the 7 months January to July is placed on the Table of Lok Sabha. [See Appendix III, annexure No 32]

As the loss involved in subsidised sale of foodgrains is directly borne by the Central Government no question of giving any financial assistance by way of food subsidy to a State arises.

Thermal Power Plant in Delhi

*959. { Dr. Ram Subhag Singh:
Shri Radha Raman:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government propose to set up a Thermal Power Plant in Delhi;

(b) if so, the cost involved in setting up that plant; and

(c) when the construction work will commence?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) The Delhi State Electricity Board propose to set up a Thermal Power Plant at Delhi. The scheme has been approved by the Central Electricity Authority.

(b) Rupees 4.1 crores.

(c) The installation of the first Diesel Generating set of 6,000 K.W. capacity at Rajghat Power House will commence in the first week of September, 1957.

Chilka Lake

*960. Shri Sanganna: Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No. 1787 on the 27th April, 1956 regarding tourism in Orissa State and state:

(a) what steps have been taken for the development of the Chilka Lake in the district of Ganjam; and

(b) when the scheme is expected to be completed?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) A provision of Rs. 3 lakhs for providing a rest house, swimming and boating facilities etc. at Chilka Lake has been included in the Second Five Year Plan for Tourism.

(b) The Scheme forms part of the State Plan and is to be financed partly by the State Government and partly by the Central Government. The State Government have stated that the necessary plans and estimates are under preparation and that the scheme is expected to be completed by the end of the Second Five Year Plan Period.

Tilaiya Dam

*961. Shri Gajendra Prasad Sinha: Will the Minister of Irrigation and Power be pleased to state:

(a) the amount spent in land acquisition and rehabilitation over Tilaiya Dam; and

(b) how many families have been rehabilitated?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a):

(i) Land Acquisition Rs. 43,74,860

(ii) Rehabilitation Rs. 39,52,222

(b) All the 2691 families displaced have been rehabilitated.